Circular No. 08/2020-Customs

F.No.550/02/2018-LC
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

North Block, New Delhi
Dated 05th February 2020

To,
The Principal Chief Commissioner/Chief Commissioner of Customs
The Principal Commissioners /Commissioner of Customs

Madam/Sir,

Subject: Procedure for a Pilot on Transhipment of Export Cargo from Bangladesh to third countries through Land Customs Stations (LCSs) to Kolkata Port / Airport, in containers or closed bodied trucks – Reg.

The undersigned is directed to refer to Circular 42/2018-Customs dated 2nd November 2018 as amended vide Board’s approval dated 02.08.2019 and to convey that the Board has decided to further extend the facility under the Circular till 30th June, 2020.

2. Difficulties, if any, faced in the implementation of this Circular may be brought to the notice of the Board.

3. Hindi version follows.

(Dr. Swati Bhanwala)
OSD (Land Customs)